

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 138 of 2011

Dated :7th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

NTPC Ltd.

... Appellant(s)

Versus

C.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seahdri

Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Manoj Kr. Sharma
for R.2
Ms. S.K. Chaturvedi for R.6

ORDER

Mr. Pradeep Misra, the learned counsel appearing for Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 13.01.2011 after serving copy on the other side.

Post the matter on **17.01.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS